

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

IA 124543/2022,142615/2022,142616/2022, in Petition(s) for Special
Leave to Appeal (Crl.) No(s). 8012/2022

SURYA PAL PRAJAPATI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 142616/2022 - EXEMPTION FROM FILING O.T.
IA No. 124543/2022 - EXEMPTION FROM FILING O.T.
IA No. 142615/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 23-02-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anupam Mishra, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Mr. Adarsh Upadhyay, Ld. Advocate has filed memo of appearance
on behalf of respondent no.1.

Four weeks time, is granted to respondent no.1 to file counter
affidavit.

Two weeks time, is granted to the petitioner, to take fresh
steps and file fresh particulars to issue notice to respondent
no.2, who is unserved.

List again on 18.04.2023.

PAVANESH D.
Registrar